

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 305 OF 2018
& IA NO. 1750 OF 2018

Dated : 15th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Rajasthan Limited - Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjeetha Ramachandran
Mr. Shubham Arya for R-2 to R-4

ORDER

In this matter, the next date for further hearing will be given after pronouncement of Order in IA No. 378 of 2019 in Appeal No. 202 of 2018, as both are connected matters.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson